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SLP(C)No. 1720 OF 2000

ITEM No.206

Court No. 9

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.1720/2000@@
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(From the judgement and order dated 08/12/1999 in WP-92/92
of The HIGH COURT OF ALLAHABAD, LUCKNOW BENCH, LUCKNOW)

ASHOK KUMAR AND ORS.

Petitioner (s)

VERSUS

SITA RAM

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 04/04/2001 This Petition was called on for hearing today.@@
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CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. Aseem Mehrotra, Adv. for
Mr. Abhijat P. Medh, Adv.

For Respondent (s) Mr. Manoj Swarup, Adv.
Ms. Lalita Kohli, Adv.
Ms. Maulina Swarup, Adv.
Mr. Rakesh Singh, Adv. for
M/s. Manoj Swarup & Co., Advs.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I....T....T.....T.....T.....T.....T.....T.....J
.SP2

After hearing learned counsel for the parties, the
Court reserved its judgment.

.SP1

Sd/-
(Subhash Chander)
Court Master

Sd/-
(S. Malkani)
Court Master